(c) The Government of India has alerted the concerned State Governments of the North-East in this regard. The Government is also monitoring the situation closely and sends advisories, as and when required, based on intelligence inputs.

Skill development centres in Maharashtra

2573. SHRI ANIL DESAI:

SHRI SANJAY RAUT:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the district-wise details of skill development centres opened in Maharashtra with Central funding In the last two years; and
- (b) the details of number of students secured jobs after undergoing skill development ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) Directorate General of Employment and Training (DGET) under Ministry of Labour and Employment has not set up any skill development centres including Maharashtra.

Recovery of PF contribution from private security agencies

2574. SHRI PRABHAT JHA:

SHRIMATI KUSUM RAI:

SHRI ARVIND KUMAR SINGH:

SHRI ALOK TIWARI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether some of the security agencies including British company M/s. G4S Secure Solution (India) Private Ltd. providing security guards to private companies in India have not deposited their contribution amounting to hundreds of crores of rupees in provident fund accounts of their employees;
 - (b) if so, the security company-wise details thereof;
- (c) whether Employees Provident Fund Organisation (EPFO) has served notices to these companies during 2012 to deposit their contributions in PF account;

- (d) if so, the details thereof; and
- (e) the details of amount recovered so far along with the amount pending for recovery as on date?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) Some security agencies including British Company M/s. G4S Secure Solution (India) Pvt. Ltd. have defaulted in depositing contribution with Employees' Provident Fund Organisation.

- (b) Company-wise details of defaulting security agencies is not maintained centrally in the Employees' Provident Fund Organisation.
- (c) and (d) Notices have been served on all defaulting security agencies to deposit their contribution with the Employees' Provident Fund Organisation.
- (e) As on date, an amount of Rs 19.14 crore has been recovered from such defaulting companies and Rs 220.56 crore is outstanding against these companies.

National policy for skill development

2575. SHRI Y.S. CHOWDARY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is any National Policy for Skill Development in the country;
- (b) whether Government has set any target for Skill Development of the people by 2022;
 - (c) whether Government has fixed any target during the last three years;
 - (d) if so, the details of target achieved during the last three years; and
 - (e) whether Government is satisfied with the target achieved so far?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) Government has formulated a National Policy on Skill Development (NPSD) which was approved on 23rd February, 2009. The policy has targeted skill development of 500 million persons by 2022 by involving all stake holders through concerned Ministries and Departments.